

ITEM NO.3

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).9/2021

LAL SAHAB SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
(REPORT HAS BEEN RECEIVED.)

Respondent(s)

WITH

Cr1.A. No. 10/2021 (II)
(FOR GRANT OF BAIL ON IA 38660/2022)

Date : 29-04-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. Anurag Dubey, Adv
Mr. Ashish Upadhayay, Adv
Mr. Pramod Kumar, Adv.
Ms. Manisha Yadav, Adv.
Mr. Satpal Wadhwa, Adv.
Mr. R. Bhaskar, Adv
Mr. S. R. Setia, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR
Ms. Mansa Singh, Adv.

Mr. S.D. Singh, Adv
Mr. Rahul Kumar Singh, Adv
Mr, Jitender Singh, Adv
Ms. Meenu Singh, Adv
Mr. Ram Kripal Singh, Adv
Mr. Dhiraj Kumar, Adv
Ms. Shweta Sinha, Adv
Mr. Siddharth Singh, Adv
Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA 38660/2022 in Cr1.A.No.10/2021:

List on 02.05.2022.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master